IN HE CENTRAL ADMINISTRATIVE TRIB MAL, JAIPUR BENCH? JAIPUR.

Date of Order: 11.7.2000

CB 27/2000 (OA 437/93)

Bharosi Lal, retired Chargeman B', western Railway, Kota Division,

... Petitioner

## 'V/s.

- Shri V.D.Gupta, General Manager, Western Railway, Churchgate, Mumbai.
- Shri Peeyush Bahadur, Chief Works Manager, Wagon Repair Shop, 2. Western Railway, Kota Division, Kota.
- Shri S,: .Gupta, Chief Works Manage Engineer, Western Railway, Churchgate, Mumbai.

... Respondents

CORAM:

HOON BLE MR .S .K.AGARWAL? JUDICIAL MEMBER HON BLE MR.S.BAPU, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.P.P.Mathur

For the Respondents

## ORDER

MR.S.K.AGARWAL, JUDICIAL MEMBER) (PER HON BLE

Heard the learned counsel for the petitioner. The directions given in OA 437/93 on 10.12.99 are reproduced below:-

"The Original Application is, therefore, allowed partly and the official respondents are directed to recomider the seniority of the applicant in the cadre of Chargeman Grade 'B' vis-a-vis Shri Karan Singh (R-5) keeping in view kk what has been discussed in this Order, especially in the preceding paragraph and if it is found that the applicant should be considered senior to the respondent No.5 in the cadre of Chargeman Grade 'B', consequential benefits as entitled may also be extended to him. This exercise may be completed as expeditiously as possible, preferably within four months. Parties to bear their own costs."

In pursuance of these directions, it appears that the respondents passed an order dated 24.3.2000 for determining the seniority of the applicant. We feel that the order has been complied with and we do not find, prima-facie, any wilful and deliberate disobedience on the part of the respondents. Therefore, this C.P. fails and consigned to record.

(S.BAPU)

MEMBER (A)

MEMBER (J)